

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.417
TO BE ANSWERED ON 20.07.2021**

INCREASE THE CREAMY LAYER CRITERIA

417. MS. S. JOTHIMANI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposal to increase the creamy layer criteria, if so, the details thereof;
- (b) whether the Government is planning to increase the Other Backward Classes (OBCs) creamy layer income slab to 15 lakhs, if so, the details of implementation; and
- (c) the details of proposals from the Rohini Commission regarding the structuring of the OBC reservation?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a) & (b): Yes Sir. A proposal for revision of the income criteria for determining the Creamy Layer amongst the OBCs is under consideration of the Government.
- (c) : The Commission to examine sub-categorization of OBCs (CESOB) has been constituted by the Government under the Chairpersonship of Justice (retd.) Ms. G. Rohini, to examine the issue of sub-categorization of OBCs. The Commission is yet to submit its report to the Government.
